

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3635
ANSWERED ON:14.12.2012
SPECIAL PACKAGE
Singh Shri Mahabali

Will the Minister of FINANCE be pleased to state:

- (a) whether special package has been provided for development of certain States in the country during the current financial year;
- (b) if so, the names of States to whom this package has been released along with the criteria for releasing the package;
- (c) whether the Government is contemplating to provide financial package to backward and newly-formed States;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (e): Annual Plans of the States are finalized on an assessment of inter-state and inter-sectoral Plan priorities, including needs of backward and newly-formed States, within the overall availability of resources at the Central and State level. Central Assistance to State Plans is released annually by the Ministry of Finance, including Special Central Assistance (SCA) to meet the gap in resources to Special Category States; Special Plan Assistance (SPA) to Special Category States for funding of identified projects that are not covered under any Central scheme; SCA for Border areas; SCA for Hill areas; Prime Minister Reconstruction Plan for Sikkim and Jammu & Kashmir and One Time Additional Central Assistance (OTACA) for the projects of Special importance to General Category States. Further, under the State component of Backward Regions Grant Fund (BRGF), the ongoing Integrated Action Plan (IAP) for 82 selected Tribal and Backward Districts, Bundelkhand Package for Uttar Pradesh & Madhya Pradesh, Special Plan for KBK districts of Odisha, Special Plan for Bihar and Special Plan for West Bengal have been approved for continuation during 2012-13. State-wise details of allocations and funds released during 2012-13 till 12.12.12 is given in the Annexure-I.